





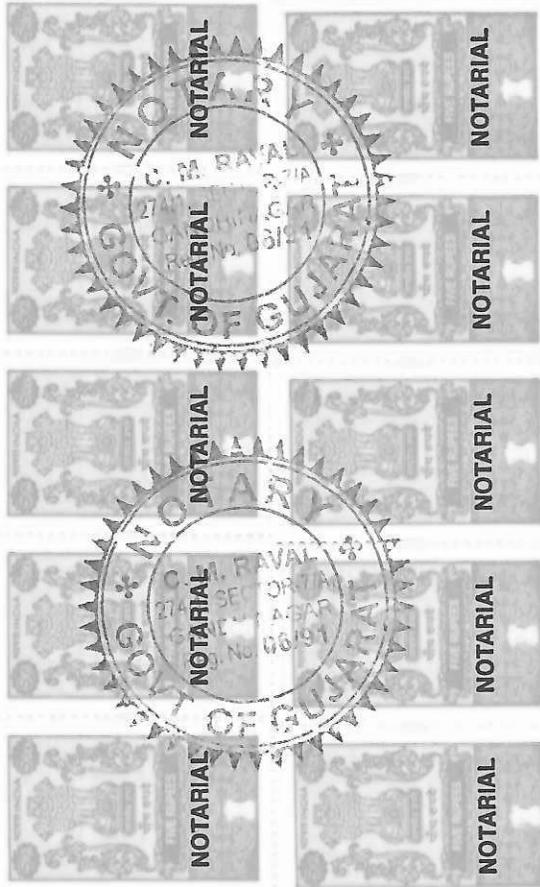
the Applicant would suffer irreparable loss and hardship as alleged or otherwise or at all.

8. No Reliefs as prayed for in the Application deserves to be granted.

What is stated hereinabove is true and correct.

This Affidavit is solemnly affirmed at Gandhinagar on this 27<sup>th</sup> day of May, 2024.

Deponent.



Solemnly Affirmed  
Before Me

(C. M. RAVAL)  
NOTARY  
Govt. of Gujarat  
27 MAY 2024

Entered in Notary Register at  
Serial No. 278 Vol. No. I  
  
C. M. RAVAL, Advocate & Notary  
GANDHINAGAR.

27 MAY 2024

